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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 572/2020, I.A. 12668/2020, I.A. 197/2021, I.A. 590/2021, I.A. 8366/2021, I.A. 11755/2021, I.A. 14908/2021 & I.A. 19693/2023

ELSEVIER LTD. AND ORS.

.....Plaintiffs

Through: Mr. Amit Sibal, Senior Advocate with
Ms. Sneha Jain, Ms. Disha Sharma
and Ms. Snehima Jauhari, Advocates

versus

ALEXANDRA ELBAKYAN AND ORS.

.....Defendants

Through: Mr. Shrutanjaya Bhardwaj,
Ms. Shivani Vij, Mr. Yash Tayal and
Ms. Siddhi M., Advocates for D-1
Mr. Varun Pratap Singh, Advocate for
Mr. Rohan Jaitley, CGSC for UOI
Mr. Apar Gupta, Ms. Vrinda
Bhandari, Ms. Gayatri Malhotra, Mr.
Naman Kumar, Ms. Injila Muslim
Zaidi and Ms. Shravani Nag Lanka,
Advocates for intervenors.

CORAM:

HON'BLE MR. JUSTICE AMIT BANSAL

ORDER

17.04.2025

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Renotify on 13th August, 2025.

AMIT BANSAL, J

APRIL 17, 2025

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